

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2798**  
TO BE ANSWERED ON THE 13<sup>TH</sup> MARCH, 2018

**IMPACT OF GST ON MARKETING OF AGRICULTURAL PRODUCE**

2798. SHRI SIRAJUDDIN AJMAL:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether it is a fact that the farmers are facing problems regarding marketing of their produce due to GST as traders have refused to purchase local agriculture produce;
- (b) if so, the details thereof and the action taken by the Government in this regard;
- (c) whether the benefits of GST have gone directly to the manufacturers and dealers; and
- (d) if so, the steps taken by the Government to ensure that the benefits of GST accrue to the farmers?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI GAJENDRA SINGH SHEKHAWAT)

- (a): There are no reported cases of farmers facing problems regarding marketing of their produce due to GST as traders have refused to purchase local agriculture produce.
- (b): In view of (a) above, Question does not arise.
- (c) & (d): There is no reported case whereby benefits of GST have gone directly to the manufacturers and dealers.

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